

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
SC ST MUSLIMS IN SELECTION BOARD .

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Shri Sabir Ali

Will the Minister of COAL COALEXTERNAL AFFAIRS PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state :-

- (a) whether there are any instructions of Government to various Departments and Organisations to include representatives of SC/ST and Muslims in the Selection Committees and Selection Boards;
- (b) if so, the details thereof;
- (c) the details of those Departments and Organisations which are not implementing it; and
- (d) the steps that are being taken against them?

ANSWER

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs

(SHRI PRITHVIRAJ CHAVAN)

(a) & (b) : Instruction specify that wherever a Selection Committee/Board exists or has to be constituted for making recruitment to 10 or more vacancies in Group C or D posts/services, the Committee/Board should have one member belonging to Scheduled Caste/Scheduled Tribe/Other Backward Class and one member belonging to minority community. In case of less than 10 vacancies, all efforts are made for inclusion of such members in the Committee/Boards.

(c) : Information is not centrally maintained.

(d) : All Ministries/Departments etc. are required to follow the instructions. An officer who disobeys such instructions may be penalized under the disciplinary rules.